

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3779  
TO BE ANSWERED ON 09.08.2016**

**3779. DEVELOPMENT OF WOMEN ENTREPRENEURS**

**SHRIMATI V. SATHYA BAMA**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is keen on providing equal opportunities and a level playing field for the women to develop themselves as entrepreneurs;
- (b) if so, the details thereof;
- (c) whether the Government has any scheme currently under implementation to develop and nurture women entrepreneurs in the country, and if so, the details thereof;
- (d) the total funds allocated during each of the last three years for the said scheme, State/UT-wise;
- (e) the total number of beneficiaries under this scheme, State-wise; and
- (f) the effective measures taken by the Government for the development of women entrepreneurs and to achieve economic freedom for women?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a): Yes, Madam.
- (b) & (c): Details of the various ongoing and current schemes/programmes being implemented by the Government are at **ANNEXURE-I**.
- (d) & (e): Details of total funds released during each of the last three years and beneficiaries covered under these schemes are at **ANNEXURE-II**.
- (f): The Government has launched Stand Up India scheme for setting up of Greenfield enterprises in trading, services or manufacturing sector by SC/ST/Women entrepreneurs as well. Under this Scheme, a sum of Rs. 1157.07 crore has been disbursed by Scheduled Commercial Banks to 5,936 women entrepreneurs so far.

\*\*\*\*\*

**ANNEXURE-I in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 3779 by Shrimati V. Sathya Bama for answer on 9.08.2016**

**Schemes/Programmes being implemented by Government for developing women entrepreneurship are as follows:-**

Sr. No.	Name of the Scheme	Administering Ministry/Department	Brief note on the Scheme towards promoting women entrepreneurship
1.	Support to Training and Employment Programme for Women (STEP)	Ministry of Women and Child Development	The STEP Scheme aims to provide skills that give employability to women and to provide competencies and skill that enable women to become self-employed/ entrepreneurs.
2.	Prime Minister's Employment Generation Programme (PMEGP)	Ministry of Micro Small and Medium Enterprises	PMEGP is aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector by helping traditional artisans and unemployed youth. General category beneficiaries can avail of margin money subsidy of 25 % of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/Women the margin money subsidy is 35% in rural areas and 25% in urban areas
3.	Skill Upgradation & Mahila Coir Yojana (MCY)		Under the 'Mahila Coir Yojana' scheme, training programmes are conducted 'exclusively for rural women. The scheme envisages distribution of motorized ratts/motorized traditional ratts and other coir processing equipments at 75% subsidy subject to a maximum of Rs.7500/- which can be operated by women after completion of a two months' training programme. During the training period, the women artisans are given stipend amounting Rs.1000/- per month.

4.	Venture Capital Funds for Scheduled Castes(SCs)	Ministry of Social Justice and	• Venture Capital Fund for SCs and CEGSSC are Social Sector Initiatives to be implemented nationally in order to promote entrepreneurship among the Scheduled Castes population in India for managing businesses which are oriented towards innovation and growth technologies.
5.	Credit Enhancement Guarantee Scheme for Scheduled Castes (CEGSSC)	Empowerment	<ul style="list-style-type: none"> <li>• While selecting the SC entrepreneurs under Venture Capital Fund for SCs, women SC entrepreneurs are being preferred.</li> </ul> <p>Under CEGSSC, to encourage the women entrepreneurs, upfront fees are charged at a lower rate. For SC women entrepreneurs, the nodal agency i.e. IFCI charges 1.00% instead of 1.50% from Government and 0.75% p.a. instead of 1.00% p.a. from the Money Lending Institutions.</p>
6.	Stand-Up India Scheme	Department of Financial Services, Ministry of Finance	The objective of the Stand-Up India scheme is to facilitate bank loans from Scheduled Commercial Banks (SCBs) between Rs. 10 lakh and 1 Crore to at least one SC/ST/Women borrower per bank branch for setting up a Greenfield enterprise in trading, services or manufacturing.

**ANNEXURE-II in reply to part (d) & (e) of Lok Sabha Unstarred Question No. 3779 by Shrimati V. Sathya Bama for answer on 9.08.2016**

**State/UT-wise funds released and beneficiaries covered during 2013-14 to 2015-16 under STEP Scheme**

**Rs. in lakh**

S. No.	STATES	Funds released			Beneficiaries covered during this period
		2013-14	2014-15	2015-16	
1	Andhra Pradesh	86.58	-	42.45	4900
2	Arunachal Pradesh	-	-	12.68	500
3	Assam	20.02	73.02	5.24	1479
4	Bihar	-	-	80.61	-
5	Chhattisgarh	-	-	39.47	-
8	Haryana	-	-	26.76	-
9	Jammu & Kashmir	67.44	42.30	17.54	8300
10	Jharkhand	-	-	29.96	-
11	Kerala	-	-	20.43	1120
12	Karnataka	159.20	89.78	33.04	30040
13	Madhya Pradesh	120.14	107.74	106.67	2895
14	Maharashtra	48.12	10.22	59.43	3734
15	Manipur	55.32	220.33	101.24	4966
17	Mizoram	-	10.56	-	150
18	Nagaland	21.77	47.67	-	1063
19	Orissa	-	-	52.57	250
20	Punjab	-	74.03	27.94	8537
21	Rajasthan	-	17.10	22.09	250
23	Tamil Nadu	-	-	37.09	-
25	Uttaranchal	53.96	18.86	51.92	5305
26	Uttar Pradesh	51.40	20.54	328.77	2995
27	West Bengal	5.41	-	8.02	1080
28	Delhi	-	-	65.23	-
	<b>TOTAL</b>	<b>689.36</b>	<b>732.15</b>	<b>1169.15</b>	<b>77564</b>

"-" Indicates that no fund was released and thereby no beneficiary was covered.

State/UT-wise funds released and beneficiaries covered during 2013-14 to 2015-16 under PMEGP

Rs. in lakh

Sr. No.	States/UTs	Margin Money subsidy utilized			Beneficiaries assisted during this period(Nos.)
		2013-14	2014-15	2015-16	
1.	Chandigarh	27.21	18.11	8.46	29
2.	Delhi	56.35	80.98	43.2	161
3.	Haryana	310.10	636.28	417.23	575
4.	Himachal Pradesh	475.08	629.19	402.95	912
5.	Jammu & Kashmir	753.78	611.75	574.04	1479
6.	Punjab	896.38	1280.21	278.71	723
7.	Rajasthan	1214.50	1436.89	1074.32	1077
8.	A. & N. Islands	38.99	23.40	0	93
9.	Bihar	1564.66	883.00	0	989
10.	Jharkhand	666.61	420.43	179.51	768
11.	Orissa	1062.96	1263.27	1056.28	1495
12.	West Bengal	1129.75	1252.63	60.75	1481
13.	Andhra Pradesh	2290.78	1903.11	850.78	1280
14.	Telangana	-	692.14	0	210
15.	Karnataka	2029.63	1703.30	980.65	1533
16.	Kerala	888.56	868.57	798.3	1692
17.	Lakshadweep	0.00	28.61	0	31
18.	Pondicherry	4.02	44.31	33.68	48
19.	Tamil Nadu	1767.32	2225.69	1715.18	3152
20.	Goa	66.63	25.07	67.6	91
21.	Gujarat *	2735.69	3735.41	2771.76	1388
22.	Maharashtra **	1607.78	2570.12	1219.22	2201
23.	Chhattisgarh	588.25	483.92	433.91	635
24.	Madhya Pradesh	2714.67	2978.46	2723.33	1816
25.	Uttarakhand	488.45	508.34	19.08	529
26.	Uttar Pradesh	4882.44	4725.28	2005.4	2990
27.	Arunachal Pradesh	146.58	354.41	0	338
28.	Assam	1350.69	1118.44	581.98	3785
29.	Manipur	464.59	465.95	265.99	578
30.	Meghalaya	192.14	30.40	0	282
31.	Mizoram	379.65	317.24	0	808
32.	Nagaland	326.90	373.36	431.24	570
33.	Tripura	423.80	205.66	158.58	528
34.	Sikkim	37.30	24.13	46.38	83
35.	<b>Total</b>	<b>31582.24</b>	<b>33918.06</b>	<b>19198.51</b>	<b>34350</b>

\* including Daman & Diu      \*\* including Dadra & Nagar Haveli

"-" Indicates that no fund was released and thereby no beneficiary was covered.

**State/UT-wise funds released and beneficiaries covered during 2013-14 to 2015-16 under Mahila Coir Yojana**

Rs. in Lakh

Sr. No.	States/UTs	Subsidy			Beneficiaries assisted during this period(Nos.)
		2013-14	2014-15	2015-16	
1.	Odisha	2.88	--	--	90
2.	Kerala	1.28	4.52	11.15	759
3.	Karnataka	10.08		--	315
4.	Tamil Nadu	--	0.90	--	38
5.	West Bengal	--	3.76	2.05	193
<b>Total</b>		<b>14.24</b>	<b>9.18</b>	<b>13.20</b>	<b>1395</b>

"-" Indicates that no fund was released and thereby no beneficiary was covered.

**State/UT-wise funds released and beneficiaries covered during 2014-15\* to 2015-16 under Venture Capital Fund for Scheduled Castes**

Rs. In lakh

Sr. No.	States	Funds released		No. of beneficiaries covered during this period
		2014-15	2015-16	
1.	Gujarat	100.00	342.10	3
2.	Maharashtra	-	75.00	1
3.	Delhi NCR	-	187.17	1
4.	Telangana	-	715.00	5
5.	Andhra Pradesh	-	1482.30	1
6.	Uttar Pradesh	-	320.00	2
7.	Tamil Nadu	-	434.94	1
8.	Karnataka	-	800.00	2
9.	Pondicherry	-	100.00	1
10.	Haryana		235.00	1
<b>TOTAL</b>		<b>100.00</b>	<b>4691.51</b>	<b>18</b>

\*The scheme was launched during the last quarter of 2014-15.

"-" Indicates that no fund was released as no prospective beneficiary was found to be eligible by the nodal agency.